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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 728/2023 & I.A. 22431/2023**

SUKHBIR SINGH

.....Plaintiff

Through: Mr. Ashish Upadhayay, Adv.
versus

TEJBIR SINGH & ANR.

.....Defendants

Through: Ms. Anupama Sharma, Advocate for
D-1

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

13.01.2026

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I.A. 4540/2024

1. After some arguments, learned Counsel for Defendant No.1 seeks permission to withdraw the present application under Order VII Rule 11 of the CPC.
2. Permission, as sought for, is granted.
3. The application is dismissed as withdrawn.

I.A. 4564/2024

List on 12.03.2026.

CS(OS) 728/2023

Let the proposed issues be brought by both sides on the next date of hearing. List on 12.03.2026.

SUBRAMONIUM PRASAD, J

JANUARY 13, 2026

hsk